

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2699/2000
MA-3157/2000

New Delhi this the 10th day of August, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Dr. Aruna Singh Kushwah,
D/o Dr. V.S. Kushwah,
Medical Officer,
DDU Hospital,
Delhi.
2. Dr. Ajay Sharma,
S/o Dr. R.K. Sharma,
Medical Officer,
DDU Hospital,
Delhi.
3. Dr. Anjana Ganjoo,
W/o Dr. Ravinder Khurdi,
Medical Officer,
North Zone, Delhi.
4. Dr. Sumeet Marwah,
S/o Sh. G.K. Marwah,
Medical Officer, LNJP.
5. Dr. Summi Sehgal,
W/o Dr. Surinder Sehgal,
Medical Officer,
DDU Hospital, Delhi.
6. Dr. Bhavana Srivastava,
W/o Dr. Kartik Saxena,
Medical Officer,
DDU Hospital, Delhi.
7. Dr. Sunil Kumar,
S/o Sh. Jalashwar Sah,
Medical Officer,
Mobile Health Scheme,
East Zone, Delhi.
8. Dr. Prabbin Kumar Phukan,
S/o late Sh. Chedra Phukan,
Medical Officer,
Mobile Health Scheme,
East Zone, Delhi.
9. Dr. Vipin Yadav,
S/o Sh. I.S. Yadav,
Medical Officer,
Mobile Health Scheme,
West Zone, Prashant Vihar.
10. Dr. Anil Ranjan,
S/o Sh. Ram Swaroop Das,
Medical Officer,
North Zone, Delhi.

11. Dr. Bala Shankar Beriha,
S/o late Sh. B.P. Beriha,
Medical Officer,
N.C. Joshi Hospital,
Karol Bagh, New Delhi.
12. Dr. Pulak Chandra Ghagra,
Medical Officer,
North Zone, Delhi.
13. Dr. Kumar Akhilesh,
S/o Dr. S.N. Choudhary,
Medical Officer,
North Zone, delhi.
14. Dr. Bijoy Chandra Deka,
S/o Sh. Thaneswar Deka,
Medical Officer,
North Zone, Delhi.
15. Dr. Orina Raha,
D/o late Sh. G.C. Raha,
Medical Officer,
East Zone,
Delhi.
16. Dr. Manoj Kumar Gupta,
S/o Sh. A.K. Gupta,
Medical Officer,
AAA Govt. Hospital,
Delhi.
17. Dr. Alok Singh,
S/o Dr. Bharat Singh,
Medical Officer,
Central Zone,
Delhi.
18. Dr. Nazhat Perveen,
D/o Mr. Ahsan Qudir,
Medical Officer,
AAA Hospital,
Delhi.
19. Dr. Pankaj Shah,
S/o Dr. R. Prasad Shah,
Medical Officer,
North Zone,
Shalimar Bagh, Delhi.
20. Dr. Anand Shukla,
S/o Sh. N. Shukla,
Medical Officer,
SJM Hospital,
Mangolpuri,
New Delhi. Applicants

(through Sh. KNR Pillai, Advocate)

Versus

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1. Govt. of Delhi through
Secretary (Medical)
Dept. of Health & Family Welfare,
Delhi Secretariat (Players Bldg.)
I.G. Indoor Stadium,
New Delhi.
2. The Director of Health Services(Delhi)
E-Block, Saraswati Bhawan,
Connaught Place,
New Delhi. Respondents
(through Sh. Rajinder Pandita, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

2. It is not denied that pursuant to the Tribunal's order in similar cases, respondents have issued their order dated 25.07.2001, a copy of which is taken on record.

3. The OA is disposed of in terms of the Tribunal's order dated 25.07.2001. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

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